

28.1.2002

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CP No. 368/99

OA No. 1082/94

(31)

Present: Shri T.D. Yadav proxy counsel for  
Shri P.L. Mimroth for applicant  
Ms. Anuradha Priyadarshini for respondents

In the light of the fact that the  
Tribunal's order has been stayed by Delhi High Court  
and the matter is to come up before them on 1.2.2002  
the present C.P. is adjourned sine die giving  
liberty to either side to seek revival of the C.P.  
after the High Court passes the final orders.

(Shanker Raju)  
M (J)

/GK/

*Adige*  
(S.R. Adige)  
VC (A)